NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/36/2017

NAME OF THE PETITIONER(S)

: P.S SASIDHARAN

NAME OF THE RESPONDENT(S)

: PAMBA ELECTRONIC SYSTEMS PVT LTD & 4 ORS

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

(for) K. Moorther.

B. CHRIST DOS.

Count for Remeter

<u>ORDER</u>

Counsels representing both the parties are present. Counsel for respondent was prepared to make submissions. Counsel for petitioner prayed for time to make submissions stating that they are expecting orders from the Hon'ble High Court of Kerala in relation to the appointment of Arbitrator. Time is enlarged at request. Put up on 08.01.2018.

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

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